

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:187
ANSWERED ON:13.03.2012
MASTER PLANS FOR CITIES
Thamaraiselvan Shri R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government is considering any proposal to adopt a participatory approach for urban development and make both the private and public sector service providers accountable for delivery of services;
- (b) if so, the details thereof;
- (c) whether the Union Government has directed the State Governments that the spatial requirements for living and working needs of the poor should also be considered while preparing the master plan for cities; and
- (d) if so, the details thereof and the response of the States thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b) : For efficient delivery of urban services, it is the endeavour of the Government to involve private service providers to the maximum extent possible through Public Private Partnerships (PPP) for which the Government of India has taken several steps such as establishment of the Viability Gap Funding Scheme (VGF), the India Infrastructure Project Development Fund (IIPDF), the India Infrastructure Finance Corporation Limited (IIFCL), Capacity Building in the area of PPP, formulation of a draft National PPP Policy, etc.

(c) Yes Madam.

(d) The Ministry of Housing and Urban Poverty Alleviation has launched Rajiv Awas Yojana (RAY) and the Guidelines have specified methodology for Slum Free City Planning. This stipulates Slum Redevelopment/ Rehabilitation Plans based on

survey of all slums - notified and non-notified;

mapping of slums using the state-of-art technology;

integration of geo-spatial and socio-economic data; and

identification of development model proposed for each slum.